

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 31 OF 2019 &
IA NO. 1429 OF 2019**

Dated: 13th August, 2019

In the matter of:

BSES Rajdhani Power Ltd. & Anr.

...Appellant(s)

Vs.

**Delhi Electricity Regulatory Commission &
Ors.**

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **26.09.2019.**

COURT MASTER/PS

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